

**Court-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 181 of 2013**

**Dated : 5<sup>th</sup> February, 2014**

**Present: Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**Raghu Rama Renewable Energy Ltd. ... Appellant(s)**

**Versus**

**Tamil Nadu Electricity Regulatory  
Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Rahul Balaji

Counsel for the Respondent(s) : Mr. S. Vallinayagam for R-1

**ORDER**

Heard the learned counsel for the parties. They are directed to file their respective written submissions on or before 17<sup>th</sup> February, 2014 after serving copy on the other side.

Post the matter for reporting compliance on **17<sup>th</sup> February, 2014.**

**(Justice Surendra Kumar)  
Judicial Member**

**(Rakesh Nath)  
Technical Member**

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